

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
W.P.(C) No.668 of 2010**

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**CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR**

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For the Petitioner : None  
For the Respondents : None

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The matter was taken up through Video Conferencing.

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**09/22.04.2021:** The Court has waited for some time but nobody has logged in either on behalf of the petitioner or on behalf of the respondents, and as such the court proceeding is, hereby, closed and the matter is adjourned to be listed after Summer Vacation.

**(Rajesh Kumar, J.)**

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